HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

FRIDAY ,THE SECOND DAY OF MAY
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT APPEAL NO: 529 OF 2025

Writ Appeal under clause 15 of the Letters Patent Writ preferred against the order dated 10/12/2024 passed in W P No 18363 of 2014 and pass on the file of the High Court.

Between:

1. K. Venkatesh, S/o. Ramulu, aged about 57 years, Occ. Agriculture, R/o. H.No. 13-137, Makthal Mandal, Narayanpet District.
2. K. Satyanarayana Goud, S/o. K. Narsa Goud, aged about 50 years, Occ. Agriculture, R/o. H.No. 17-2/1, New Shahari Colony, Makthal Mandal, Narayanpet District.
3. P. Bheemesh, S/o. P. Raju, aged about 27 years, Occ. Agriculture, R/o. H.No. 22-118, Yadava Nagar, Makthal Mandal, Narayanpet District.
4. Tirupati Ramamjaneyulu, S/o. T. Mareppa, aged about 21 years, Occ. Student R o. H.No. 13-45, Maruthi Nagar, Makthal Mandal, Narayanpet District

...APPELLANTS/THIRD PARTY PETITIONERS

AND

1. Sri Padamati Anjaneya Swamy Devasthanam, Makthal Proper and Mandal, Mahabubnagar District Rep. by its Executive Officer

...RESPONDENT/WRIT PETITIONER

2. The Joint Collector, Mahaboobnagar, Mahaboobnagar District.
3. The Revenue Divisional Officer, Narayanapet, Mahaboobnagar District.
4. G.Sahadev, S/o. Balaiah, aged about 62 years, Occ. not known to the Petitioner H.No. 4-99, 4-100, Gunji Road, Maktal Town, Mahaboobnagar District.
5. Dr. P. Sriramulu, S/o. Thayappa, aged about 39 years, Occ. Not known to the Petitioner, H.No.4-316/4, Near Bustand, Makthal Town, Mahaboobnagar District.
6. B. Laksmi Narayan, S/o. Narsappa, aged about 54 years, Occ. Not known to the Petitioner, R/o. Near Bus stand, Makthal village and Mandal, Mahaboobnagar District.

7. D. Baswaraj, S/o. Siddappa, aged about 69 years, Occ. Not known to the Petitioner, H.No. 4-335/1, Madwara Road, Makthal Town, Mahaboobnagar District.

8. Razia Begum, W/o. Md. Hussain, aged about 47 years, Occ. Not known to the Petitioner, H.No.4-316/1, Makthal town, Mahaboobnagar District.

9. Hanumanthu, S/o. Lakshmaiah, Age. not known to the Petitioner, Occ. Not known to the Petition R/o. Makthal town, Mahaboobnagar District.

10. D. Chandra Sekhar, s/o Siddappa, aged about 49 years, Occ. Not known to the Petitioner R/o. H.No.4-337, Gunji Road, Makthal town, Mahaboobnagar District.

11. Sri Lakshman, S/o. Hanumanthu, aged about 50 years, Occ. Not known to the Petitioner, R/o. H. No. 4-320/2, to 4-310/1, Makthal town, Mahaboobnagar District.

12. T.Lingamma, W/o. Mallappa, aged about 54 years, Occ. Not known to the Petitioner, H.No. 4-302, 4-303 to 4-306, Near Bharathi Vidyaniketan, Makthal, Mahaboobnagar District.

13. Asmath Begum, W/o. Mahaboob, aged about 39 years, Occ. Not known to the Petitioner, R/o. H.No. 4-313, Makthal town, Mahaboobnagar District.

14. K. Saraswathi W/o. K. Ramulu, aged about 40 years, Occ. Not known to the Petitioner, R/o. Mahesh Hotel, Near Bus stand Makthal town, Mahaboobnagar District.

15. T. Shanthappa, S/o. Buddappa, aged about 47 years, Occ. Not known to the Petitioner, R/o. H.No. 4-309 and 310, Near Bus Stand, Makthal town, Mahaboobnagar District.

16. Aktar Begum, W/o. Abdul Hafeez, aged about 55 years, Occ. Not known to the Petitioner, R/o. H.No.4-316/1, Makthal town, Mahaboobnagar District.

17. Jameeludin, S/o. Abdul Saleem, aged about 44 years, Occ. Not known to the Petitioner, R/o. H.No. 4-313, Ganji Road, Makthal town, Mahaboobnagar District.

18. Musani Sarala Devi, W/o. M. Balaramaih, aged about 44 years, Occ. Not known to the Petitioner, R/o. H.No. 4-313 to 4-316/A, Near Bus stand, Makthal town, Mahaboobnagar District.

19. P. Shanthi Kumari, W/o. Ramji, aged about 65 years, Occ. Not known to the Petitioner, R/o. H.No. 4-104, Ganji Road, Makthal town, Mahaboobnagar District.

20. Basawarajappa, S/o. Thimmanna, aged about 50 years, Occ. Not known to the Petitioner, R/o. H.No. 1-212, Nehru Ganji Road, Makthal town, Mahaboobnagar District.

21. Vijaya Kumar, S/o. Govinda Rao, aged about 55 years, Occ. Not known to the Petitioner, R/o. H.No. 4-101 to 4-103, Nehru Ganji Road, Makthal town, Mahaboobnagar District.

22. Jaheeruddin, S/o. Md. Hussain, aged about 72 years, Occ. Not known to the Petitioner, R/o. H.No. 1-213, Nehruganji Road, Makthal town, Mahaboobnagar District.

23. M. Thailu, S/o. M. Chennappa, aged about 49 years, Occ. Not known to the Petitioner, R/o. H.No. 4-321, Opp. Bus stand, Makthal town, Mahaboobnagar District.

24. Venkat Reddy, S/o. Chinna Reddy, aged about 57 years, Occ. Not known to the Petitioner, R/o. H.No. 1-214, Nehru Ganji road, Makthal town, Mahaboobnagar District.

25. Narayana Reddy, S/o. late Nagireddy, aged about 45 years, Occ. Not known to the Petitioner, R/o. Opp. Pensioners Colony, Yenugonda village and post, Mahaboobnagar District.

26. A.Venkataiah, S/o. Buddappa, aged about 64 years, Occ. Not known to the Petitioner, R/o. H.No. 4-331 and 332, Ganji Road, Makthal town, Mahaboobnagar District.

27. Prahlad, S/o. Kistappa, aged about 54 years, Occ. Not known to the Petitioner, R/o. H.No. 4-333 to 335, Gunji Road, Makthal town, Mahaboobnagar District.

28. Dr. Parni Kumar, S/o. Sharanappa, aged About 39 years, Occ. Not known to the Petitioner, R/o. H.No. 4-342 and 343, Madwar rao, Makthal town, Mahaboobnagar District

29. V. Bugganna, S/o. Hanumanthu, aged About 47 years, Occ. Not known to the Petitioner, R/o. H.No. 4-322 and 323, Gunji Road, Makthal town, Mahaboobnagar District.

30. Janamma, W/o. Hanumanthu, aged about 59 years, Occ. Not known to the Petitioner, R/o. H.No. 1-219 and 220, Nehru Ganji Road, Makthal town, Mahaboobnagar District

31. D. Sharanappa, S/o. Siddappa, aged about 69 years, Occ. Not known to the Petitioner, R/o. H.No. 409-30, Sugeswar Rice mill, Near Bus Stand, Makthal town, Mahaboobnagar District.

32. Abul Saleem, S/o. Mohd. Ismail, aged about 47 years, Occ. Not known to the Petitioner, R/o. H. No. 1-212, Opp. Datta Complex, Makthal town, Mahaboobnagar District.

33. Pedda Sivanna, S/o. Mallappa, aged about 61 years, Occ. Not known to the Petitioner, R/o. H.No. 4-329, Gunji Road, Makthal town, Mahaboobnagar District.

34. Yesuratnam, S/o. Mallappa, aged about 57 years, Occ. Not known to the Petitioner, R/o. H.No. 4-327, Opp. Bus Stand, Makthal town, Mahaboobnagar District.

35. Dasari Nagappa @ Dasari Pedda Nagappa, S/o. late Papanna, aged about 50 years, Occ. agriculture, R/o. D. No. 4-225/4, Yellammakunta Area, Makthal Village, Mahaboob Nagar District.

...RESPONDENTS/RESPONDENTS

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct Respondents No. 4 to 35 not to create any third-party rights in respect of the subject land admeasuring Ac. 02.27 Gts in Sy. No. 35/A, Ac. 1.17 Gts in Sy. No. 35/AA, Ac. 02.06 Gts in Sy. No. 35/E, Ac. 01.18 Gts in Sy. No. 35/EE, Ac. 02.00 Gts in Sy. No. 35/J, totally admeasuring Ac. 08-24 Gts situated in Makthal Mandal, Narayanpet District pending disposal of the above Review Petition in the interest of justice

Counsel for the Appellants: SRI. ABHISHEK N

Counsel for the Respondent No.1: SRI CH SATISH KUMAR SC FOR ENDOWNMENTS TELANGANA

Counsel for the Respondent NO.s: 2&3: GP FOR REVENUE

Counsel for the Respondent Nos.4 to 35: SRI P. GANGA RAMI REDDY

The Court made the following: JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL No.529 of 2025

JUDGMENT: *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*

Sri Abhishek N, leanred counsel for the appellants, seeks to withdraw this writ appeal with liberty to the appellants to file a review petition on the impugned order of the learned Single Judge.

2. The other side has no objection.

3. Accordingly, the writ appeal is dismissed as withdrawn. No costs.

Miscellaneous petitions pending, if any, shall stand closed.

SD/-N.RAJGOPAL
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

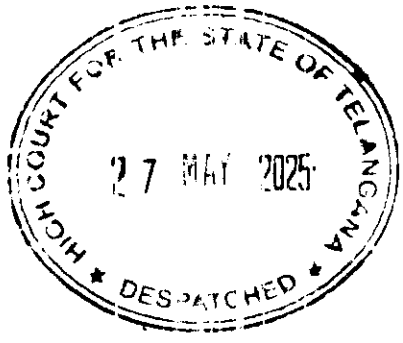
To,

1. One CC to SRI. ABHISHEK N Advocate [OPUC]
2. One CC to SRI P. GANGA RAMI REDDY Advocate [OPUC]
3. One CC to SRI. CH SATISH KUMAR SC FOR ENDOWNMENTS TELANGANA [OPUC]
4. Two CCs to GP for Revenue, High Court for the State of Telangana at Hyderabad. [OUT]
5. Two CD Copies

KKS
LS

HIGH COURT

DATED:02/05/2025



JUDGMENT

WA.No.529 of 2025

DISMISSING THE WRIT APPEAL AS WITHDRAWN WITHOUT COSTS

8.M.T
22/5/25